

HIGH COURT OF SIKKIM
GANGTOK

No. 433 /HCS

Dated: 4.2.17

OFFICE ORDER

Ms. Jwala D. Thapa, Civil Judge-cum-Judicial Magistrate, Soreng Sub-Division, West at Gyalshing will be proceeding to New Delhi on 05th February, 2017 to attend course on topic "Speaker Identification and Tape Authentication" organized by LNJN National Institute of Criminology and Forensic Science, Ministry of Home Affairs, Government of India, New Delhi scheduled on 06.02.2017 to 10.02.2017 and will return to station on 11th February, 2017.

During the absence of Ms. Jwala D. Thapa from station w.e.f. 05.02.2017 to 11.02.2017, Mrs. K.C. Barphungpa, District & Sessions Judge (West) at Gyalshing, shall remain In-charge on 05.02.2017 and 06.02.2017 and Ms. Subarna Rai, Chief Judicial Magistrate-cum-Civil Judge (West) at Gyalshing shall remain In-charge on 07.02.2017 to 11.02.2017 of the Court and Office of the Civil Judge-cum-Judicial Magistrate, Soreng Sub-Division, West Sikkim, in addition to their respective duties.

By Order,

Sd/-
(N.G. Sherpa)
REGISTRAR GENERAL

Memo No. V (30)Confdl/HCS/ 10322 24
Dated: 4.2.17
Copy to:

1. Ms. Jwala D. Thapa, Civil Judge-cum-Judicial Magistrate, Soreng Sub-Division, West Sikkim.
2. Mrs. K.C. Barphungpa, District & Sessions Judge, (West) at Gyalshing, West Sikkim.
3. Ms. Subarna Rai, Chief Judicial Magistrate-cum-Civil Judge (West) at Gyalshing, West Sikkim.
4. Personal file.
5. Guard file &
6. File.


Additional Registrar-cum-Sr. Reader